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SHRI A. D. MANI: It comes under <b).

SHRI BHUPESH GUPTA: The moment I mentioned film stars, why do you get so much agitated? Now, sir, the position is this. In that case, in view of the fact that even according to the Government there is a lot of unaccounted money held in currency and other properties, why is the Government not carrying out. . .

(Interruptions)

SHRT BABUBHAI M. CHINAI: It is not a relevant question.

MR. CHAIRMAN: I cannot come to a conclusion because I have not heard the sentence fully. I do not know what he is saying.

SHRI BHUPESH GUPTA: Neither did he know, Sir.

MR. CHAIRMAN: I do not know what he is saying. When he has finished. . .

SHRI BHUPESH GUPTA: But they will not allow me because it is unaccounted money after all. What I say is this. This question is in regard to assessment and unless the assessment is properly made you cannot get the money. I want to know from the Government-inview of the fact that much of the income at the higher income brarkets goes unassessed, what steps are the Government taking in order to recover it? (.Interruptions) Is this not also a related question?

MR. CHAIRMAN: There is a question following on which you can very pertinently put this question.

SHRI BHUPESH GUPTA: Then—it is a related question—is the hon. Minister aware of a case in Hyderabad in which serious allegations have been made against the Principal Financial Adviser to the Nizam of Hyderabad that be had not been assessed for a number of years, that complaints have been made to the proper authorities that no steps are being taken and that the gentleman

is now standing trial under section 42U or something like that?

MR. CHAIRMAN: You want to know if this is one of the related cases?

SHRI BHUPESH GUPTA: He need not give the name because you may not like it but it is Mr. Tarapore-walla, if you like it.

MR. CHAIRMAN: The question is 1 about the number of cases. You want to know if this case is included.

SHRI BHUPESH GUPTA: If it includes that big case, will he kindly tell

SHRI T. T. KRISHNAMACHATtI: I will require notice, Sir, to answer that question.

SHRI K. K. SHAH: Will the Finance i Minister tell us the average number | of cases where those taxes have been I overcharged or charged less and; whether they are more than the previous year?

SHRI T. T. KRISHNAMACHARI: The total picture is not before me. So, I am not able to pass any judgment on comparative statistics.

## छिपा द्वा घन

\*२१४. श्री एन० श्री राम रेड्डी:† श्री पी० श्रकाहन : श्री जेठालाल हरिकृष्ण जोशी:

क्या वित्त मंत्री यह बताने की कृपा करेंगे

- (क) क्या सरकार ने देश में छिपे हुए धन की माला का कोई प्राक्कलन तैयार किया है; ग्रौर
- (ख) यदि हो. तो सरकार इस समस्या -fThe question was actually asked on ;he floor of the House by Shri N. Sri Rama Reddy.

## t [UNACCOUNTED MONEV

oral Answers

(-SHRI N. SRI RAMA REDDY:\* \*215. *J* SHRI P. ABRAHAM: | SHRI J. H. JOSHI:

Will the Minister of FINANCE be pleased to state:

- (a) whether any estimate of the quantum of unaccounted money in the country has been made by Government; and
- (b) if so, how Government propose to deal with this problem?]

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) While the question of unaccounted money has engaged the attention of Government, there has been no precise assessment of the quantum of such money. This is a matter in which it is desireable for Government to be cautious in giving expression to its ideas if its actions are to succeed.

श्वित्त मन्त्री (श्री टी॰ टी॰ कृष्णमाचारी):
(क) ग्रीर (ख) छिपाये हुए धन के सवाल पर सरकार ने ध्यान तो दिया है किन्तु ऐसे धन की मात्रा का ठीक टीक निर्धारण करने के लिए कोई जांच नहीं की गयी। यह ऐसा मामला है जिस में यदि सरकारी कार्यवाह्यों की सफल बनाना है, तो सरकार के लिए यही उचित है कि वह ग्रपने विचार प्रकट करने में सावधानी से काम लें।

SHRI N. SRI RAMA REDDY: Sir, -part (b) of the question has not been ^answered.

SHRI T. T. KRISHNAMACHARI: I said, this is a matter in -which it is desirable for Government to be cautious in giving expression to its ideas if its actions are to succeed.

SHRI N. SRI RAMA REDDY: Sir, I would like to know the results of the efforts so far made by either the Income-tax Department or the other Departments—the Directorate working under the Finanoe Ministry. How much of black money has—so far been unearthed?

SHRI T. T. KRISHNAMACHARI: Sir, certain raids were conducted not by the Income-tax people but by the other agencies of the Finance Ministry. What exactly would be the amount that would be realised by way of taxes out of these searches to a matter which is still not determined.

SHRI N. SRI RAMA REDDY: The other day in Bombay, the Department concerned carried out an extensive search . . .

AN HON. MEMBER: Not extensive.

SHRI N. SRI RAMA REDDY: Extensive so far as the film stars were concerned. I would like to know out of the money that has been found, how much was black money and howmuch was white money?

SHRI T. T. KRISHNAMACHARI: The adjudication in regard to this matter is still in progress and it will take some time before any answer could be given.

Shri A. B. VAJPAYEE: Sir, raids were organised in certain film studik» in Bombay. May I know, Sir, **why** simultaneous raids were not organise\* in Madras, Calcutta and other big centres also?

SHRI T. T. KRISHNAMACHARI: Sir, I can assure the hon. Members that it is not because of any partiality for the places he has mentioned but because no precise information has apparently been available for the department.

SHRI BHUPESH GUPTA: Sir, I a» coming to the old question again. W\* can well understand the Government\*

f[] English translation.

<sup>+</sup>The question was actually asked •On the floor of the House "by Shri N. 'Sri Rama Reddy.

<sup>&#</sup>x27; §['] Hindi translation. 670 RSD.—2.

fascination for raiding the film stars' houses, particularly in order to get money. I do not blame them, though we would not like to go to these houses.

AN HON. MEMBER: Grounds?

SHRI BHUPESH GUPTA: Whatever the grounds. Now, Mr. Chairman, when it has been found out from these raids that these film stars, who are not big multimillionaires, were holding so much money—unaccounted sum in their bathrooms and so on, I would like to know why the Government did not act on the presumption that big industrial and financial families of big industrial houses in the country might also be holding similar unaccounted money, and Princes also might be holding such unaccounted money. May I know, Sir, why simultaneously with this adventure or venture, shall we say, in the homes of the film stars the Government did not carry out raids in the houses of the big business families and the Princes in the country in order to discover much larger sums, or was it meant to be a diversion only?

SHRI T. T. KPJSHNAMACHARI: For the mere reason, Sir, that the Government can never act on presumptions. We can only act on precise information.

SHRI A. D. MANI: Sir, this morning's papers have announced that the Finance Ministry has been success-full in assessing Miss Mala Sinha to the extent of Rs. 16 lakhs out of the Rs. 18 lakhs seized from her house and the results of Miss Vaijayanti-mala's case are yet to be announced and the investigation is proceeding. May I ask the Finance Minister whether the Government are going to content themselves only with realising taxes or will proceed further and institute prosecutions against those film stars who have not submitted their income-tax returns?

SHRI T. T. KRISHNAMACHARI: Sir, Government will never be contented in the matter of unearthing the money which has escaped assessment. So far as a wy information that appears in the press is concerned, I do not think it is authentic information put out by the Finance Ministry. I am, therefore, unable to comment on what has appeared in the papers.

SHRI P. L. KUREEL URF TAL1B: Sir, the dangers of unaccounted: money in a developing economic can be well imagined. In view of the large amount of unaccounted money in the country do the Government propose to set up some special machinery to unearth unaccounted money.-or do they entirely depend on the Enforcement Department because there was some news in the papers that they have not got adequate staff? That is why only a few houses of film aritistes were raided. Had the houses of all prominent film artistes been raided simultaneously, at least Rs. two to three crores of unaccounted money could have been unearthed.

SHRI T. T. KRISHNAMACHARI: It is a suggestion for action.

SHRI P. L. KUREEL URF TAL1B: Sir, my question is not answered, whether the Government propose to set up any special machinery.

SHRI T. T. KRISHNAMACHARI: I take these valuable suggestions made by the hon. Member. We wilt see how far they could be applied- in actual practice.

SHRI P. L. KUREEL URF TAL1B: And whether the staff is inadequate? Sir, only half of my question has been answered.

MR. CHAIRMAN: You should be happy.

SHRIR P JAIN: Will the Finance Minister inform the House that searches made in Bombay of the film stars

were given wide publicity in all the papers? Do we take it that searches have not been made thereafter in Calcutta or Madras or other places?

Oral Answers

SHRI T. T. KRISHNAMACHARI: Film stars may be news from the point of view of the press and, therefore, they give publicity to it. ] am not able to answer this question because I am not either the cause or the result of this news

SHRI M. M. DHARIA: May I know, Sir, if it is a fact that there if; Rs. 3,000 crores of unaccounted money in the country and whether the Finance Minister agrees with the views expressed by the hon. Minister of Food and Agriculture that it is because of unaccounted money that the prices have risen?

SHRI T. T. KRISHNAMACHARI: So far as agreeing with my colleague, the Food and Agriculture Minister, is concerned, I think, we the members of the Cabinet generally agree with any expression of opinion made by any member of the Cabinet. In regard to the earlier part of the question, whether it is a fact that there is Rs. 3,000 crores of unaccounted money, I am afraid, within m<sub>v</sub> comprehension it is not a fact.

SHRI BHUPESH GUPTA: The hon. Minister said that in such matters he would act not on presumptions but on certain other things. Do I understand that the Government doe;, not act on intelligent anticipation? If so, do I understand that there is no intelligent anticipation in the case of the King Kothi in Hyderabad, Birla houses, Sahu Jain houses and other houses so that they can be searched and it could be found out as to whether there is unaccounted money? Would I be wrong if I were to act on the basis of such intelligent anticipations? And sometimes he is too much intelligent . . .

MR. CHAIRMAN: No compliments. SHRIT. T. KRISHNAMACHARI: It is our privilege to intelligently

anticipate money matters in this House. But the Government can only proceed on precise intelligence, not on intelligent anticipations. However, I am grateful to the hon. Member for what he has said. I am also appreciative of the fact that the House is taking deep interest in this matter. I can give the assurance that we will tap all the sources fully and no stone would be left unturned. But it is a long process. It is not possible for me or for the Government or for the offices of the Incometax Department to deal with all the persons at the same time. The wheels of tha Government grind but they grind slowly.

SHRI BHUPESH GUPTA: Why preference for film stars"

MR. CHAIRMAN: Next question.

## संसद सदस्यों ग्रौर सरकारी कर्मचारियों के ग्रतिथियों की चिकित्सा

\*२१६. श्री महाबीर क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या केन्द्रीय सरकार की स्वास्थ्य योजना के अन्तर्गत सरकारी कर्मचारियों और संसद-सदस्यों के अतिथियों और अन्य रिफ्तेदारों (जो केन्द्रीय सरकार की स्वास्थ्य योजना के अन्तर्गत नहीं आते ) की चिकित्सा के लिए कोई स्कीम बनाई गई है या बनाई जा रही है; ग्रीर
- (ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो नार्थ एवेन्य और साउथ एवेन्य की डिस्पेन्सरियों में कब तक इस स्कीम के लाग होने की सम्भावना है और यदि उत्तर 'न' में हो, तो क्या सरकार इस प्रकार की स्कीम बनाने का विचार रखती है ?